

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 4525
TO BE ANSWERED ON 23rd MARCH, 2021**

REPORT OF MISUSE OF PMGKAY

4525. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the reports of misuse of PM Garib Kalyan Ann Yojana (PMGKAY) have come to Government's attention from Punjab;
- (b) whether the food security ration provided to poor under the Yojana did not reach the concerned beneficiary and was being diverted or distributed to only selected families;
- (c) if so, the details thereof; and
- (d) whether the Government has taken or proposes to take any action in this regard; and
- (e) if so, the details thereof?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)**

(a) to (c): As per information received from Government of Punjab, there is no report of misuse of the Pradhan Mantri Garib Kalyan Ann Yojana (PM-GKAY) in the State, except in Gurdaspur. As per State, the District Controller of Gurdaspur had received 12 complaints against depot holders for giving less ration to beneficiaries.

(d) & (e): State Government has done the enquiry and had suspended the supply to these depot holders and four FIRs were registered against them.
